

ITEM NO.3

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Petition(s) for Special Leave to Appeal (C) No(s). 23793/2016

STATE OF U.P AND ORS & ORS.

Petitioner(s)

VERSUS

OM PRAKASH

Respondent(s)

(Only SLP (C) Nos. 25059 and 24941 of 2016 listed before the Ld. Registrar Court.)

WITH

SLP(C) No. 25059/2016 (XI)

SLP(C) No. 24941/2016 (XI)

Date : 15-03-2024 This petition was called on for hearing today.

For Petitioner(s)

Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamlendra Mishra, AOR

For Respondent(s)

Mr. Shekhar Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(c) No. 25059/2016

Despite due service on respondent nos.1.1 to 1.6, there is no appearance.

Hence, process the matter for listing before the Hon'ble Court, as per rules.

SLP(c) No. 24941/2016

Despite due service on respondent nos.1.1 to 1.5, there is no appearance.

Hence, process the matter for listing before the Hon'ble Court, as per rules.

PRADIP Y. LADEKAR
Registrar